

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
(ALLAHABAD BENCH) ALLAHABAD.

D. A. NO. 802/94

OF 199

25.1.95

Date of decision---

.....Vijay Kumar Gupta.....Petitioner

.....Sri. A. K. Srinivasan.....Advocate for the petitioner

Versus

.....Mr. A. J. A. D. Arora... Respondent

.....Sri. T. N. Devadoss Advocate for the Respondents

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CORAM :-

The Hon'ble Mr. T. L. Verma, J. M

The Hon'ble Mr. K. Muthukeswar, A. M

1. Whether Reporters of local papers may be allowed to see the judgment
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether to be circulated to all other Benches ?

  
Signature

NAQVI/

CENTRAL ADMINISTRATIVE TRIBUNAL

Allahabad this the day 25<sup>th</sup> Jan 1995.

ORIGINAL APPLICATION NO. 802 OF 1994.

Vijay Kumar Gupta S/o Sri Shanti Swaroop Gupta,  
R/o "Bertan Vikreta", Bazar-Main Road,  
Faridpur, District- Bareilly.

By Advocate Sri A.K. Srivastava. .... Applicant.

Versus

1. Union of India through Secretary,  
Indian Council of Agricultural Research,  
Ministry of Agriculture, Govt. of India,  
New Delhi.

2. Director,  
Central Avion Research Institute,  
Izatnagar, District- Bareilly.

By Advocate Sri J.N. Tewari. .... Respondents.

CORAM: Hon'ble Mr. T.L. Verma, MEMBER (B)  
Hon'ble Mr. K. Muthukumar, MEMBER (A)

ORDER(RESERVED)

By Hon'ble Mr. K. Muthukumar, MEMBER (A)

1. Certain O.As filed by other applicants in the same organisation namely I.V.R.I. have been disposed of by the order dated 15.12.1994 of this Tribunal in the leading O.A. No. 1336 of 1993 Munna Lal and others Versus Union of India and others and other connected Original Application.

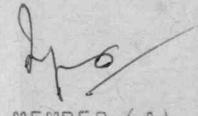
By this order, these applications were dismissed.

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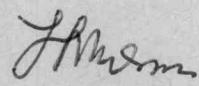
2. The facts and the reliefs in the present O.A.s are in parimateria with those in the above O.A.s which have been dismissed by this Tribunal in the aforesaid order dated 15.12.1994.

3. In view of the above order of the Tribunal in those cases, we dismiss the present application also. No order as to costs.

(Copy of this order may be kept in each of the O.A.s.)



MEMBER (A).



MEMBER (J)

DATED: ALLAHABAD: 25.1.95

am/